

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 3170 - JK (LD) of 2025
DATED: - 17 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.



By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 17- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer


Annexure to the Government Order No. 3170 - JK(LD) of 2025 dated 17.03.2025.

S.No	Name of the case	Case pending in which court	Name of OIC with Designation	Phone No/E-mail ID
01	TA No. 49/2025, titled Akthar Hussain Wani & ors vs UT of J&K and ors	Hon'ble CAT Bench Jammu	Babu Ram, Accounts Officer	Brao76@gmail.com 9469111245
02	TA No 1358/2020 titled Sidharath Kaw vs UT of J&K & ors	Hon'ble CAT Bench Srinagar	Abdul Majid, Accounts Officer	9419926560 Majeedthug.fin@jk.gov.in
03	TA No. 94/2025 titled Dr Urmila Kohli vs UT of J&K and ors	Hon'ble CAT Bench Jammu	Mr Yasir Sharief Chief Accounts Officer	9697727272 saddarjammu@yahoo.com

Reyazul

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